THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal, the 16th October, 2015

No. HCM/A-28/80-Estt(V)/9050-57, dated 3rd September, 2015 and consequent upon the Computer Typing Test held on Friday, the 16th day of October, 2015, **44** (**forty four**) candidates are qualified to appear for Viva-voce/Interview for the post of Junior Administrative Assistant (Jr.A.A.) which is scheduled to be held from 09:00 a.m. to 05:00 p.m. of 18th and 19th October, 2015 at High Court complex.

Roll Numbers of the shortlisted candidates for viva-voce/interview along with Schedule for the same is annexed at Annexure - I. Candidates are advised to report 30 (thirty) minutes prior to scheduled time. Further, they are to bring their original testimonials along with self attested photocopies of the same and a passport photograph for verification.

Sd/-

(Golmei Gaiphulshillu) REGISTRAR HIGH COURT OF MANIPUR

Endt. No.: HCM/A-28/80-Estt(V) 11628-42 Imphal, the 16th October, 2015 Copy to:

- 1. The Secretary (Law), Government of Manipur.
- 2. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur.
 - He is requested to upload the above notification in the official website of this Registry.
- 3. The Joint Registrar (Admn./PM & P), High Court of Manipur.
- 4. The Deputy Registrar (Judl), High Court of Manipur.
- The Deputy Registrar (Judi), High Court of Manipul.
 The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipul.
 - For kind information of his Lordship.
- 6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
 - For kind information of his Lordship.
- 7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
 - For kind information of his Lordship.
- 8. The Director, Information and Public Relation, Imphal.
 - With one spare copy for favour of wide publicity in the News Item.
- 9. The Director, Doordarshan Kendra, Imphal.
 - For favour of wide announcement in the News Item.
- 10. The Assistant News Editor, AIR, Imphal.
 - For favour of wide announcement in the News Item.
- 11. The Editor ISTV Network/Impact TV, Imphal.
 - For favour of wide announcement in the News Item.
- 12. The P.A. to Registrar General, High Court of Manipur.
- 13. The Superintendent (A&E)/Court Officers, High Court of Manipur for kind information.
- 14. Notice Board/Guard File.
- 15. Concerned File.

REGISTRAR
HIGH COURT OF MANIPUR

ANNEXURE – I

ROLL NUMBERS OF SHORTLISTED CANDIDATES FOR

JR.A.A VIVA VOCE / INTERVIEW TO BE HELD ON 18th & 19th October , 2015 AT HIGH COURT OF MANIPUR

00475	01098	01728
00578	01100	01996
00660	01168	02094
00706	01176	02270
00758	01259	02286
00898	01260	02325
00911	01494	02602
00957	01498	02645
01010	01540	02731
01067	01595	02755
01073	01672	02782
	00578 00660 00706 00758 00898 00911 00957 01010 01067	00578 01100 00660 01168 00706 01176 00758 01259 00898 01260 00911 01494 00957 01498 01010 01540 01067 01595

Schedule of Interview as below

Roll No.	Time	Date of Interview
00068 - 00470	09:00 am to 01:00 pm	18 th Oct, 2015
00475 - 01073	02:00 pm to 05:00 pm	18 th Oct, 2015
01098 - 01672	09:00 am to 01:00 pm	19 th Oct, 2015
01728 - 02782	02:00 pm to 05:00 pm	19 th Oct, 2015